

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4649 OF 2002

M/S. SHAKTHI SEEDS PVT. LTD.

Appellant (s)

VERSUS

DY. COMMNR. (CT) & ANR.

Respondent(s)

(With office report)

Date: 11/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. C.S.N. Mohan Rao,Adv.

For Respondent(s)

Mr. Anoop G. Choudhary, Sr.Adv.

Mr. Manoj Saxena,Adv.

Mr. Devender Singh,Adv.

Mr. Rajnish Kr. Singh,Adv.

Mr. Rahul Shukla,Adv.

Mr. Guntur Prabhakar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call this matter on 18.04.2007.

(Neena Verma)

(Vijay Aggarwal)

Court Master

Court Master